

New measures to quicken the pace of road projects

1937. SHRI N.K. SINGH : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highways Authority of India has decided to undertake a number of new measures to quicken the pace of lagged projects;

(b) if so, the details thereof;

(c) whether several road projects are not properly implemented due to dispute between partners and non-serious bidders; and

(d) if so, to what extent new measures undertaken by NHAI are going to remove such hurdles in the development of road projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH) : (a) Yes Sir.

(b) In order to expedite implementation of projects, 12 Regional Officers have been set up by National Highways Authority of India (NHAI) each headed by Chief General Manager (CGM) with delegation of financial/administrative powers to speed up the Land Acquisition (LA) activities and progress of work. High powered committee under Chief Secretaries have been set up in the states with CGM in Regional offices of NHAI made as Members Secretary for coordinating the meetings on the issues related to National Highways Development Project (NHDP). Projects are also closely and periodically reviewed at the Headquarter as well as the field units.

(c) No, Sir.

(d) Does not arise.

Setting up separate board for road, security and traffic management

†1938. SHRI BIRJAL KHABRI : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government is considering to set up a separate Board for road, security and traffic management;

†Original notice of the question was received in Hindi.